- (स) यदि हां, ती कितने व्यक्तियों की मशिशन दिया ना रहा है; भीर
- (ग) उनके प्रशिक्षण की धर्म

स्वता और प्रसारव मंत्री (डा॰ कसकर ) : (क) से (न) विल्ली स्ट्रांडयो में किती व्यक्ति को भी इस प्रकार का प्रशिक्षण नहीं दिया जा रहा है। प्राकाश-बाजी का गरेवजा विभाग प्रयोग के तौर पर टेलीविजन चला रहा है भौर इस विभाग के टेकनीकल भीर प्रोपाम कर्मचारी इस नय काम को घण्डी तरह चला रहे हैं। परन्तु टलीविजन की भावनिकतम विधियों को सी अने के लिये माकाशवाणी के दो दैकरीकल अविकारी भीर एक प्रोपाम भविकारी को इस वर्ग संगुक्त राष्ट्र भमेरिका म लगभग चार महीने के लिये भेजा गया था। एक प्रोइन्सर को भी लगभग ६ महीने के प्रशिक्षण के लिये इंग्तैण्ड भीर योश्प भेजा गया था।

> दिल्ली से प्रस्तुत टेलीविजन कार्यकर्मों पर होने बाला व्यय

१०३६. श्री नवल प्रभाकर : भी भक्त वर्धन :

न्या स्वता भीर प्रसारण नंती यह बताने की कृपा करेंगे कि माकाशवाणी के दिल्ली केन्द्र से प्रस्तृत टेलीविजन कार्यकरों वर धनमानतः कितना व्यय हो रहा है ?

सुचना भीर प्रसारण मंत्री (डा० कसकर ) : बाजू वर्ब में देवीविजन कार्ब-करों के लिये प्राकाशवागी के गरेशगा विभाग (Research Department) के प्रनुदान (recurring grant) के मन्तर्गत ३.३ लाख वययेकी व्यवस्थाकी गई है।

Civic Services in Respect of Markets and Shopping Centres

1937. Shri D. C. Sharma: Will the Minister of Rehabilitation and Minority Affairs be pleased to refer to the reply given to Starred Question No. 189 on the 6th August, 1959 and state the latest position in regard to the transfer to the Delhi Municipal Corporation of civic services in respect of markets and shopping centres constructed in Delhi by the Central Government for displaced persons?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): The information is being collected and will be laid on the Table of the Sabha.

#### Youth Plan Clubs

1038. Shri D. C. Sharma: Will the Minister of Planning be please to refer to the reply given to Starred Question No. 191 on the 6th August, 1959 and state the further progress made in implementing the scheme of Youth Plan Clubs?

The Deputy Minister of Planning (Shri S. N. Mishra): The scheme has been sanctioned on an experimental basis for Delhi only. For the present, it is proposed to continue the scheme on the existing pattern upto the end of the current financial year.

These clubs numbering 15-10 in the urban areas and 5 in the rural areasorganise a number of activities including Plan publicity, lectures, seminars, exhibitions, games, excursions and study tours, etc. This has resulted in greater consciousness among the people of the area about the Plan programmes, and the need for active public cooperation and participation.

Violation of Indian Air Space on Goa Border

1039. Shri D. C. Sharma: Will the Prime Minister be pleased to state:

- (a) the number of aircrafts which have violated the air space on Goa Border since August, 1959, and
  - (t) the action taken in the matter?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru: (a) Three.

(b) Though of a technical nature these are serious violations of our air space. Government have still under study the complex features which these continued violations present.

## कांगड़ा जिले के कुटीर उद्योग

# रूप्त भी सरजू वाण्डेय: १०४०. े भी हेम राज:

क्या वाजिक्य तथा उद्योग मंत्री ३ धगस्त, १६४६ के धताराकित प्रश्न संख्या १९ के उत्तर के सम्बन्त में यह बताने की कुपा करेंगे कि :

- (क) क्या सरकार को कांगड़ा जिले के हुटीर उद्योग के सर्वेतण की रिपोर्ट प्राप्त हो गई है;
- (ख) यदि हां, तो उस रिपोर्ट में स्या सुताव दिये गय हैं ; भीर
- (ग) क्या श्रन्य राज्यों ने इस प्रकार के सब तग किये गये हैं?

उद्योग मंत्री (श्री मनुभाई शाह) : (क) जी नहीं।

(ब) प्रश्न ही नहीं उठता ।

(ग) जी, हां। अब तक सानुदायक योजना अन कर कर्म संजग तथा अन्य क्षेत्रों के १६ सर्में जग पूरे ही चुंक हैं तथा ऐसे १६ सर्में जग प्रमी किने जा रांहैं। जिन में ने सर्वे जग पूरे ही चुंक हैं और जिनमें अभी चल रहीं, उनकी एक सूची सभा-पटल पर रख दी जाती है। विकिये परिशास्त्र २, अनुवन्य संख्या दश्री

### Central Hospital, Asansol

1041. Shri T. B. Vittal Rac: Will the Minister of Labour and Employment be pleased to state:

- (a) whether the construction of additional wards in the Central Hospital, Asansol, has been completed; and
- (b) if so, whether the staff in the Hospital has been augmented to attend to the increased bed strength?

The Deputy Minister of Labour (Shri Abid Ali): (a) No.

(b). Yes, to meet the increasing number of inpatients which is generally much above the bed strength.

#### Retrenchment in Indian Rare Earths, Alwaye

Shri Narayanankutty Menon: 1042. Shri Punnoose: Shri Vidya Charan Shukla:

Will the Prime Minister be pleased to state:

- (a) whether Government have received any representations regarding the retrenchment in the Indian Rare Earths, Alwaye;
- (b) if so, the nature of representations received; and
- (c) the action Government have taken on them?

The Prime Minister and Minister of External Affairs (Shrl Jawaharlal Nehru): (a) and (b). Yes. The Indian Rare Earths Workers Union and the Indian Rare Earths Employees Association raised an industrial dispute regarding retrenchment in the Alwaye Plant of the Company before the Conciliation Officer (Central). The main points of complaint made by the Workers Union and the Employees Association were as follows:

- (i) The principle of 'last come, first go' was not followed.
- (ii) Notice under Section 9A of the Industrial Disputes Act, 1947 was not given.
- (iii) Reduction in various categories was not in relation to the work load and essentiality, and was quite arbitrary and